

India and USA have identified mutually agreed areas and modalities of cooperation in the areas of counter terrorism, mega city policing etc.

**Construction/improvement of Gadhuli-Santalpur
road in Gujarat**

2399. SHRI KANJIBHAI PATEL: Will the Minister of HOME AFFAIRS be pleased to refer to Unstarred Question 1460 replied in Rajya Sabha on 2.12.09 and state:

- (a) whether the proposal for the construction/improvement of Gadhuli - Santalpur road of Government of Gujarat has been technically scrutinized and approved;
- (b) if so, by when the required funds will be released to the State Government; and
- (c) if not, the reason for delay in approving the proposal of such a significant nature?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) The proposal for construction/improvement of approximately 255 km. Gadhuli-Santalpur road (including 124.18 km. up-gradation of existing road) with the estimated project cost of Rs. 550 crore has been approved by the Government. The implementation of the project will be done by the State Government of Gujarat. After completing the initial preparatory works, the project is scheduled to start in April, 2011. Detailed Project Reports and estimates are being prepared by the State Public Works Department. The funds will be released accordingly.

Fortification of police stations in naxal affected districts

2400. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is carrying out fortification of police stations in Naxalite affected districts;
- (b) if so, the progress thereof;
- (c) whether there is a shortage of police officers in the naxalite affected States;
- (d) if so, the extent thereof, State-wise; and
- (e) the steps taken by Government to meet this shortfall?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Central Government supports the efforts of State Governments in fortification of police stations in Left Wing Extremist (LWE) affected States through the Scheme of Modernization of Police Forces including a specially created component of Rs. 2 crore per Security Related Expenditure (SRE) districts.

(c) to (e) Recruitment for filling up the vacancies in State Forces is a continuous process and States have been taking steps to fill up the vacancies on priority basis. The details of the vacancies as on 31.3.2010 in LWE affected States is given in Statement (See below). States have been directed to fill up the vacancies from time to time and this was also reiterated in the Chief Ministers' conferences on 07.01.2009, 07.02.2010 and 14.07.2010.

Statement

Vacancy position of security forces in LWE affected States as on 31.3.2010

State	Vacancies as on 31.3.2010
Andhra Pradesh	32,976
Bihar	23,889
Chhattisgarh	3,858
Jharkhand	9,551
Madhya Pradesh	4,719
Maharashtra	12,648
Orissa	5,910
Uttar Pradesh	1,94,810
West Bengal	12,326
TOTAL:	3,00,687

Pending cases for granting relief to victims of 1984 riots

2401. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the pending cases for granting relief to victims of 1984 anti-Sikh riots have since been cleared;
- (b) if not, the details of pending cases, State-wise; and
- (c) by when all the cases are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) and (c) The information is being collected and will be laid on the Table of the House.